

03. 02.11.2020

This matter is taken up through video conferencing.

Mr. Pitambar Acharya, learned Senior Counsel appearing for the petitioner states that he has received copy of the counter affidavit filed by opposite parties no.6 and 7 today and wants to obtain instruction in the matter.

List this matter on 16.11.2020.

As restrictions are continuing due to COVID-19 pandemic, learned counsel for the parties may utilize the soft copy of this order available in the High Court's official website or print out thereof at par with certified copies in the manner prescribed, vide Court's Notice No.4587, dated 25.03.2020.

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(S.K. MISHRA)
JUDGE

Ashok

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(DR. B.R. SARANGI)
JUDGE